Name of the Corporate Debtor: NEO CAPRICORN PLAZA PRIVATE LIMITED; Date of Commencement of CIRP: 08-07-2025; List of Creditors as on: 14-08-2025; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 2; Last 5 digitof registration number: 10416

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	9254500711	1	9253914649	99.39		586062		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	3798154070	1	4768878	0.05			3793385192	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	5	139024	3	112458	0.00			26566	Annexure 6
7	Operational creditors (Government Dues)	2	14124986	2	6659257	0.07		7465729		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	41	53544068	26	44796373	0.48		4812980	3934715	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		56	13120462859	33	9310251615	100.00		12864771	3797346473	